

ANNEXURE - 3  
LIST OF CREDITORS OF MT EDUCARE LIMITED

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) for claims as on December 16,2022 Drawn for claims received up to January 7, 2023

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Asset Care & Reconstructions Enterprise Limited	07-01-2023	16,69,36,870	-	Guarantee	16,69,36,870	16,69,36,870	No	See Note 1	-	-	-	16,69,36,870	Document Pendency
2	Asset Care & Reconstructions Enterprise Limited	07-01-2023	20,35,89,084	20,35,89,084	Term Loan	20,35,89,084	-	No	See Note 1	-	-	-	-	
	<b>Total Claim 2</b>	<b>Total (Rs.)</b>	<b>37,05,25,954</b>	<b>20,35,89,084</b>		<b>37,05,25,954</b>	<b>16,69,36,870</b>			-	-	-	<b>16,69,36,870</b>	

**Note**

- 1 Hon'ble NCLAT vide its order dated 06-01-2023 stayed the constitution of committee of creditors till next date of hearing i.e 21-02-2023
- 2 **Security Interest Details**
  - a Creation of first pari - passu pledge by way of hypothecation on all moveable fixed assests (existing and future) of the borrower & subsidiaries
  - b Creation of first pari - passu charge on all current assets (existing and future) and cash flows of the Borrower and Subsidiaries

